

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 3<sup>rd</sup> November, 2015  
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Appeal No. 127/2015 (M.A. No. 1106/2015)	M/s Walia Construction Vs. State of Punjab	Mr. A. R. Takkar, Adv. for Appellant
2.	Original Application No. 403/2015 (M.A. No. 947/2015)	Ratan Chand Vs. State of H.P. & Ors.	Mr. Gangotri H. Nath, Adv. for Applicant
3.	Original Application No. 489/2015	Nasir Parwez Ansari Vs. State of Uttarakhand & Ors.	Mr. S. A. Zaidi, Ms. Gulnaz Parveen, Adv. for Applicant
<b>AFTER NOTICE</b>			
4.	Original Application No. 443/2015	Smt. Ganeshi Devi & Ors. Vs. Govt. of NCT of Delhi & Ors.	Mr. Sachin Jain, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Original Application No. 381/2015	Nazeer Ahmed Vs. Union of India & Ors.	Mr. Ajay K. Tiwari, Adv. for the Applicant  Ms. P. Batra Singh, Adv. for R-1 Mr. Rajkumar, Adv. with Mr. S. L. Gundli, SLO for CPCB
<b>FOR HEARING</b>			
6.	Appeal No. 65/2013	Vimal Bhai Vs. State of Uttrakhand & Ors.	Mr. Ritwick Dutta, Mr. Rahul Choudhury & Ms. Preeta Dhar Adv. for the Appellant  Dr. Abhishek Atrey, Adv & Mr. Aviral Saxena, Adv. for R- 1 & 3 Ms. P. B. Singh, Adv. for R-2 Mr. A.D.N. Rao & Mr. Sudipto Sircar Adv. for R-4 Mr. Rajiv Nanda, Adv.
7.	Original Application No. 167/2014 (M.A. No. 599/2014)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs U.O.I. & Ors.	Mr. Rahul Chaudhary and Ms. Maneka Kaur, Adv. For the Applicant  Ms. P. Batra Singh, Adv. for R-1 Ms. Divya Jain, Adv. for Mr. Anil Arover, AAG, Haryana for R-2 Mr. Pinaki Mishra, Sr. Adv. with Ms. Rakhi, Adv. Mr. Paras Tripathi, Sr. Adv. along with Ms. Syed Amber, Tarun Dabas Adv. for R-6 to 8 Mr. Anil Grover, AAG and Mr. Rahul Khurana, Adv. for R-1 to 5 & 9, 10
8.	Original Application No. 524/2014	Sandeep Lathar Vs MoEF & Ors.	Mr. Hirein Sharma, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-3 to 15 & 18 Mr. A.K. Prasad, Adv. for R – 16 & 17

9.	Appeal No. 63/2015	Confederation of Delhi Industries & CEPT Societies (An Organization of CETP Societies) Vs D.P.C.C. & Ors.	Mr. S.K. Bhattacharya and Mr. N.B. Paonam, Advs. for Applicant  Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, LO, DPCC for R-1 Mr. D. Rajeshwar Rao, & Mr. Charanjeet Singh, Advs. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Vishwendra Verma along with Mr. Nilaksh Pranav, Advs. for R-4 Mr. Moni Cinmoy, Adv.
10.	Original Application No.135/2015 <b>(M.A. No. 1130/2015)</b>	Narinder Kr. Shukla & Ors.  Vs Sh. Jagdish Saphiya & Ors.	Mr. Amita Babbar, Mr. Rahul Sharma, Mr. Shish Bagar, Mr. Jitin, Advs. for Applicant  Mr. Suryanarayna Singh, Ad. AG, State of H.P. for R-4 to 8 Mr. S. C. Rana, Adv. for Applicant in M.A. No. 1130/2015
11.	Original Application No.165/2015 & M.A.No.488/2015	Rajiv Rattan  Vs Haryana Urban Development Authority & Ors.	Mr. Rajat Navet, Mr. Rohan Yadav & Mr. Dalveer Tharan, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana & Romy, Advs. for R-1 to 4
12.	Original Application No. 175/2015	Shailesh Singh  Vs Hotel Jaypee Vasant, New Delhi & Ors.	Mr. Shailesh Singh, in person  Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Anisha Mitra, Adv. for R-2 Mr. A. P. Singh, Mr. Abhimanyu Mahajan, Advs. for R-3 & 5 Mr. Abhimanshu Mahajan, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-10 Mr. Balendu Sekhar, Mr. Akshay Abrol, Advs. for R-11 Ms. Saakshi Popli, Adv. for NDMC Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for UPPCB
13.	Original Application No. 176/2015	Shailesh Singh  Vs Hotel Holiday Regency, Moradabad & Ors.	Mr. Shailesh Singh, in person  Mr. Rishab Raj jain & Priyadarsni Gopal, Advs. for R-1 Ms. Savitri Pandey, Adv. for R-2, 6 to 10 Mr. Rajkumar, Adv. for R-3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. A. K. Prasad, Adv. for R-14 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for UPPCB
14.	Original Application No. 277/2015 <b>(M.A. No. 1134/2015)</b>	Green Earth  Vs. Deputy Commissioner & Ors.	Mr. M. C. Mehta & Ms. Katyayni Chaubey, Advs. for Applicant  Mr. Sandeep Madan, Adv. for R-1 & 2 Mr. Anil Grover, AAG, Haryana & Mr. Rahul Khurana, Adv. for R-3 & 4

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